

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: JANUARY 23, 2020

No. 321 /Admin. (Services)/2020

Sri **Kamal Deep**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Meerut to be Chief Judicial Magistrate, Sambhal at Chandausi in the vacant court.

BY ORDER OF THE COURT

**Sd/-
(AJAI KUMAR SRIVASTAVA-I)
REGISTRAR GENERAL**

No. 56/Admin. (Services)/2020 Dated: Allahabad : January 23, 2020

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
2. The Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
3. The Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
4. The Director, Institute of Judicial Training & Research, Vineet Khand, Gomti Nagar, U.P. Lucknow. (Information available on E-mail).
5. The Senior Registrar, High Court, Lucknow Bench, Lucknow. (Information available on E-mail).
6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
7. The Member Secretary, U.P. State Legal Services Authority, Lucknow.
8. The District & Sessions Judges, Meerut and Sambhal at Chandausi. (Information available on E-mail).

The officer mentioned above shall handover charge of his present posts and shall proceed to take over charge of his new postings immediately.

The Certificates of handing and taking over charge may please sent to the Section Officer (Services), High Court, Allahabad forthwith.

The officers shall also mention therein personal ID no. allotted by the Court on the charge certificates.

9. The Publication Secretary, U.P. Judicial Services Association Office, A- 1, River Bank Judges Colony, Lucknow.
10. The Registrar (Judicial) (Budget), High Court, Allahabad.
11. The Registrar (Judicial) (Confidential), High Court, Allahabad.
12. The Registrar (Judicial) (Inspection), High Court, Allahabad.
13. The Joint Registrar (Judicial) (Computer)/ In charge Computer Centre, High

Court, Allahabad

14. The Deputy Registrar (Misc.), High Court, Allahabad.
15. The Section Officer (Admin.A-3), Section, High Court, Allahabad.
16. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
17. Private Secretaries to Hon'ble Administrative Judges, Meerut and Sambhal at Chandausi (Information available on E-mail).

BY ORDER OF THE COURT

**Sd/-
(ATUL SRIVASTAVA)
REGISTRAR (J) (SERVICES)**